

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO.2133  
TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2017**

**WLL CONNECTION**

†2133. SHRI GOPAL SHETTY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether WLL connections particularly in backward districts have been given in very less number in comparison to other blocks of the country;
- (b) if so, the details thereof;
- (c) whether there is alleged corruption in the allotment of WLL connections in rural areas of country and if so, the details thereof;
- (d) whether any complaints have been received by the local telecommunication offices in this connection; and
- (e) if so, the details thereof and the action taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) to (e) As per reports from Bharat Sanchar Nigam Limited (BSNL), Mahanagar Telephone Nigam Limited (MTNL) and other private Telecom Service Providers (TSPs) no such instance has been reported. It is worthwhile to mention that Wireless-in-Local Loop (WLL) services were primarily used in place of basic landline telephone connections in those areas (both urban as well as rural areas), where telephone cables were either not available or it was not feasible to provide landline connections in such areas. With the advent and penetration of affordable mobile services, most of the WLL subscribers have migrated to mobile connections having hand held devices and thus there have been negative growth of WLL subscribers.

Eventually, the Telecom Service Providers (TSPs) started shutting down their WLL services depending on their business decision. As such, now the Government is not monitoring WLL services.

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